## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 307/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES: M/s. Pansons Engineers India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

NAME

DESIGNATION

SIGNATURE

Heena Vichare

2/6 Prach: Wazdwan

For Relikoner.

**ORDER** 

TCSP 307/230-232/NCLT/MB/MAH/2017 TCSP 308/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 14.2.2018.

Sd/-

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)